

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs), DELHI

CIRCULAR

Sub: Submission of Form of Option.

All concerned officials are directed to furnish 'Form of Option' in their respective Accounts Branches immediately in respect of following:

- i. Order No.87852-902 Admn.-II/S&P (JJAs)/2018 dtd. 24.12.18
- ii. Order No.88592-88627 Admn. I, II & III/S&P/2018 dtd. 27.12.18
- iii. Addendum No.227-776 Admn. II/S&P (JJAs)/2019 dtd. 04.01.19.

The requisite 'Form of Option' can be obtained from the Accounts Branch.

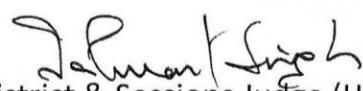

(Talwant Singh)

District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.

No.: S&P/Admn.-I, II & III/2019/ 4535-4556 Dated, Delhi the 15 JAN 2019

Copy for information and necessary action to:

1. Ld. District & Sessions Judges, West, New Delhi, South-West, South, South-East, Shahdara, East, North-East, North, North-West, Delhi/New Delhi with the request to circulate the same in their respective Districts.
2. DDO, Accounts Branches, O/o the District & Sessions Judge(HQs), North, North-West, West, South-West, South, South-East, New Delhi, East Shahdara, North-East, Delhi, New Delhi.
3. PS to the undersigned.
4. The Officials through LAYERS.
5. For uploading on website through LAYERS.


District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.